

and (b). Most of the people who desired to migrate before the enforcement of the passport system did so. Only a small number were left over in border stations in Pakistan and some of them crossed over to India later with migration certificates obtained from Indian diplomatic missions. The Government of India had issued instructions that till the 31st October, migrants who had already passed the Pakistan Check-posts and reached Indian borders should be allowed entry without any travel documents.

WATCHES (IMPORT)

*570. **Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state:

(a) what was the total value of import of all kinds of watches into India in the years 1948-49, 1949-50, 1950-51 and 1951-52;

(b) the names of countries from which these imports were made and the amount against each;

(c) the total amount of custom duties realised in all from these imports in each year;

(d) whether there are any concerns who manufacture or assemble parts of watches in this country and if so, their names and places;

(e) the total output of these concerns during the years 1950-51 and 1951-52; and

(f) whether Government propose to offer any encouragement to private enterprise in this field?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House [See Appendix III, annexure No. 23.]

(c) The information is being collected and will be placed on the Table of the House as soon as possible.

(d) No, Sir.

(e) Does not arise.

(f) Government will render all assistance to private enterprise if and when they come up with concrete schemes.

IRRIGATION WORKS IN MYSORE

*571. **Shri Basappa:** Will the Minister of Planning be pleased to state:

(a) the major irrigation works in Mysore for which the Centre has given grants or loans and if so, the amount given; and

(b) the estimated acreage of land that will be brought under cultivation by these major irrigation works in Mysore State and the total amount that will be spent on them?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) So far no assistance by way of grants or loans has been given by the Centre for major irrigation works in Mysore.

(b) Does not arise.

REMITTANCES OF EUROPEAN EMPLOYEES OF FOREIGN FIRMS

*572. **Shri T. K. Chandhuri:** Will the Minister of Commerce and Industry be pleased to state the volume of annual outflow of foreign exchange resources on account of remittance facilities accorded to the European employees of foreign firms in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Such remittances are not recorded separately by the Reserve Bank of India.

MAGNESITE DEPOSITS (EXPLOITATION)

*573. **Shri S. V. Ramaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the terms of an agreement between an Indian firm and a Japanese firm for the exploitation of magnesite deposits in Salem District in Madras State;

(b) if so, whether the terms were approved by them; and

(c) whether Government propose to afford any financial assistance to the said venture?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Not yet.

(c) No, Sir.

GOVERNMENT HOUSING FACTORY MANUFACTURES

*574. **Shri Telkkar:** Will the Minister of Production be pleased to state:

(a) the articles now being manufactured in Government Housing Factory New Delhi; and

(b) whether the articles are available to the public or are meant for Government buildings only?

The Minister of Production (Shri K. C. Reddy): (a) A private limited company is being formed to run the factory and it is expected that production operations will recommence